

Government of India  
Ministry of Commerce & Industry  
Directorate General of Foreign Trade  
Udyog Bhawan, New Delhi  
O&M Section

Dated 06.11.2013

O&M INSTRUCTION No. 03 /2013

Subject: Merger of sections at Headquarters – regarding.

It has been decided to merge the Grievance Redressal Committee (GRC) Section with Policy Relaxation Committee (PRC) Section for administrative convenience and staff of GRC Section would be at the disposal of FTDO (PRC) with immediate effect.

This issues with the approval of Director General of Foreign Trade.



(Tika Ram Majhi)

Dy. Director General of Foreign Trade

To

- 1.All officers/Sections at Headquarters'
- 2.All Zonal / Regional Offices
- 3.General Section at Headquarters.

( Issued from file No. 1/69/12/ 14 /2013/O&M )